## 13 Re. Adj. M.

As I have said, the only way to meet the difficulty is to produce coins in such a way that they would always be in abundance and not in short supply and that is the only effective answer to the present problem. As I have said, our mints are not overworked, but in some, as for instance, in the Bombay mint, there are two shifts, and some incentive schemes are also there which the mint workers could take advantage of. If necessary, we can have more mints. At present, we have three mints, not four, and they are able to meet the requirements at present. If we need more munts, we shall set up more, but the need for such a step has not been felt at present.

As far as the assessment is concerned, it is made quarterly and annually by the Reserve Bank of India in advance, and they frame the coin programme and give it to us and according to the coin programme given by the Reserve Bank, we mint the coins. That assessment procedure or process goes on regularly

11.28 hrs.

## PAPER LAID ON THE TABLE

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## Notification under Indian Telegraph Act

THE MINISTER OF COMMUNICA-TIONS (SHRI SHI'R SINGH): I beg to lay on the Table a copy of the Indian Telegraph (Eleventh Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. GSR 2030 in Gazette of India dated the 19th December, 1970, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-13/71].

11.28} hrs.

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## **RE: MOTION FOR ADJOURNMENT**

भी घटल बिहारी बाजपेसी (ग्वालियर) : मैं निवैदन करना चाहता हूं कि मैंने जो काम रोको प्रस्ताव दिमा था उस पर झाप पुनर्विचार करें। प्रस्ताव का विषय बड़े सार्वजनिक महत्व का हैं। कम चंडीगढ़ में एक गोदाम में हवारों बैलद पेपर बराबद किये गए। और ये बैलट पेपर गवर्नमेंट के प्रैस से आए हैं। वे बैलट पेपर मेरे पास इस बक्से में मौजूद हैं...

MR. SPEAKER : I am sorry that the hon. Member is seeking to raise it here. I had already told him the whole position in my Chamber...

श्री घटल बिहारी बाजपेयी : बैलट पेपर सीरियल वाइज हैं। ये केवल एक चुनाब क्षेत्र के नही हैं, भलग अलग चनाव क्षेत्रों के हैं। इस की जांच होनी चाहिए । ये बैलट पेपर कहां से ग्राए। मैं ग्रापकी इजाजत के खिलाफ कोई मामला उठाना नही चाहता । लेकिन आप यह रवीकार करेंगे कि यह एक ऐसा मामला है, जिस की जांच होना जरूरी है। हमने इस बारे में इलैक्शन कमीशन से चर्चाकी शी ग्रौर बह इस सवाल का कोई जबाव नही दे सके कि इजारों की संन्या में बैलट पेपर एक प्राईवेट गोदाम में कैसे आये। उस गोदाम पर पहरा दिया जा रहा है। उसके बाहर कोई घटना घट मकती है। आप ला मिनिस्टर से कहें कि चंडी-गढ़ में जो बैलट पेपर वरामद हुए हैं. उसके सम्बन्ध में वह सदन में एक वक्तव्य दें. जिससे जनता के मन की शंकायें दूर हो सकें।

MR. SPEAKER : I would request him to sit down. Are these ballot papers handed over to him by some candidate or someone else ?

SHRI ATAL BIHARI VAJPAYEF: Yes, by a candidate, a former MP. He is a responsible citizen of the country.

MR. SPEAKER: They are handed over by a candidate. I have thought over it. I had a discussion with him in my Chamber. Let him please be sure that I have all respect for him. He is an old colleague and leader of a party. I do not think it is proper to suspect that I have any further doubts about it. But there are two sides to this. I do not think an adjournment motion can be allowed on anything which would be the subject of a judicial decision or the subject matter of a petition before an election tribunal,

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